

आयकर अपीलिय अधिकरण, 'सी' न्यायपीठ, चेन्नई।
**IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH: CHENNAI**

श्री एबी टी. वर्की, न्यायिक सदस्य एवं
श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष

**BEFORE SHRI ABY T. VARKEY, JUDICIAL MEMBER AND
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.1108/Chny/2024
निर्धारण वर्ष/Assessment Year: -

M/s.Rotary Blood Bank Erode- Central Trust, 90, Thayumanavar Sundharam Street, Poondurai Main Road, Kolampalayam, Erode-638 002.	v.	The CIT (Exemption), Chennai.
[PAN: AAETR 2947 P]		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)
अपीलार्थी की ओर से/ Appellant by	:	Shri S.Sridhar, Advocate (Erode) Virtual
प्रत्यर्थी की ओर से /Respondent by	:	Shri S. Maruthu Pandian, CIT
सुनवाईकीतारीख/Date of Hearing	:	24.06.2024
घोषणाकीतारीख /Date of Pronouncement	:	27.06.2024

आदेश / ORDER

PER ABY T. VARKEY, JM:

This is an appeal preferred by the assessee Trust against the order of the Learned Commissioner of Income Tax (Exemptions), (hereinafter in short 'the Ld.CIT(E)'), Chennai, dated 14.03.2024 denying registration u/s.80G(5) of the Income Tax Act, 1961 (hereinafter in short 'the Act').

2. At the outset, the Ld.Counsel for the assessee submitted a letter dated NIL, seeking withdrawal of the appeal. Since the Ld.CIT-DR does



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not object, we allow the prayer of the Ld.Counsel for the assessee and allow the assessee to withdraw the appeal.

3. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on the 27th day of June, 2024, in Chennai.

Sd/-
(मनोज कुमार अग्रवाल)
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य/**ACCOUNTANT MEMBER**

Sd/-
(एबी टी. वर्की)
(ABY T. VARKEY)
न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai,
दिनांक/Dated: 27th June, 2024.
TLN, Sr.PS

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT, Chennai / Madurai / Salem / Coimbatore.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF